

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 11.12.2018

ORDER NO. 263 OF 2018

Hon'ble President may be pleased to modify the roster order no. **253 of 2018 for CESTAT, New Delhi** as follows:-

1. On **12.12.2018** Hon'ble Mr. Justice Dilip Gupta, President will do chamber work.
2. On **12.12.2018** all Division Bench Matters will be taken up by the Bench of Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T).

By order,


(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar